

**R.O.C.Nos.68570-A/2017-B2,**  
**4191/2017/RG-B2**  
**and 8/2018-Con.B2**



**DISTRICT JUDGES,**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 183 / 2018**

**I**

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016, have issued orders sanctioning the constitution of 15 Family Courts in 15 Districts in the cadre of District Judge at various places in Tamil Nadu, including Cuddalore District :

Tmt. S.Mahalakshmi, II Additional District Judge, Tiruvallur @ Poonamallee, who has been appointed on transfer as Judge, Family Court, Cuddalore, in the newly sanctioned Court vide G.O.(D). No.1432, Home (Courts-II) Department, dated 23.11.2017, is transferred and posted as Judge, Family Court, Cuddalore, in the newly sanctioned Court.

**II**

Thiru S.Karthikeyan, III Additional District Judge (PCR), Madurai, is transferred and posted as I Additional District Judge, Madurai vice Tmt. Deepthi Arivunithi, transferred.

Tmt. Deepthi Arivunithi, I Additional District Judge, Madurai, is transferred and posted as I Additional District Judge, Tiruvallur vice Thiru A.Paramaraj, transferred.

Thiru. A.Paramaraj, I Additional District Judge, Tiruvallur, is transferred and posted as II Additional District Judge, Tiruvallur @ Poonamallee vice Tmt.S.Mahalakshmi, transferred.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 11.10.2018.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**